

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1075  
ANSWERED ON:20.03.2012  
INCLUSION OF MP IN IAP  
Ajay Kumar SHRI

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government proposes to include Member of Parliament as a member of the district monitoring Committee under the Integrated Action Plan (IAP) being implemented in naxal affected areas;
- (b) if so, the details thereof; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): The Planning Commission is implementing the Integrated Action Plan(IAP) for 78 Selected Tribal and Backward Districts for accelerated development. The aim of this initiative is to provide public infrastructure and services in 78 affected/contiguous Districts. Originally, a sum of Rs. 25 crore and Rs. 30 crore was released to 60 Districts during the financial years 2010-2011 and 2011-2012 respectively. This Scheme has now been extended to 18 more LWE affected Districts, taking the total coverage to 78 Districts.

As regards, implementation of the IAP, the guidelines of the Scheme stipulate that –"A Committee headed by District Collector/District Magistrate and consisting of the Superintendent of Police of the District and the District Forest Officer will be responsible for implementation of this Scheme. The District-level Committee will have the flexibility to spend the amount for development scheme according to needs assessed by it. A suitable form of consultation is to be ensured with the local Members of Parliament on the schemes to be taken up under the IAP".